## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 250/9/HDB/2017
NAME OF THE COMPANY	Venkateshwara Hatcheries Private Limited
NAME OF THE PETITIONER(S)	Betul Oil Ltd
NAME OF THE RESPONDENT(S)	Venkateshwara Hatcheries Private Limited
UNDER SECTION	Sec 9 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
PERNAY SOMINI	Adv	Plianay 80hini@ Tohas.in	7

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Adv	9849387366	25
Navesh Kumar Sangam	Adv	900666072	Po

Heard Mr. Pranay Sohini, Learned Counsel for the Petitioner and Shri D. Narender Naik, Learned Counsel for the Respondent. Since both the counsels submit that the issue is already settled and the Petitioner wants to file a memo to that extant for withdrawal, post the case on 20.12.2017.

Member (T)

Member (J)

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